



**OFFICE OF THE STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY, ASSAM  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE, GOVERNMENT OF INDIA  
BAMUNIMAIDAM, GUWAHATI-21.**

No. SEIAA.3982/2025/09/401

Date. 15/02/2025

From:

The Member Secretary  
State Environment Impact Assessment Authority Assam,  
Bamunimaidam, Guwahati-21.

To,

Smti Amrita Pandey,  
Advocate Kolkata,  
e-mail id [amritalegal@gmail.com](mailto:amritalegal@gmail.com)  
Contact no- 9830609262, 9432820002

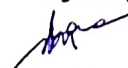
Sub: Regarding NGT case no.05/2025/EZ Atanu Barthakur Vs Union of India & Ors.

Madam,

With reference to the subject cited above, Please find enclosed herewith the Affidavit duly signed by the undersigned.

You are, therefore, requested to produce the same before the Hon'ble NGT, Eastern Zone Bench, Kolkata on our behalf as the list date is 18.02.2025.

*Yours faithfully.*

  
**Member Secretary  
SEIAA, Assam**

**Bamunimaidam, Guwahati -21**

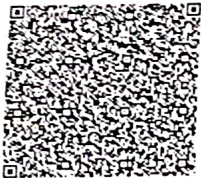


सत्यमेव जयते

**INDIA NON JUDICIAL**  
**Government of Assam**

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 Unique Doc. Reference : SUBIN-ASAS1705230467285358786349X  
 Purchased by : MAUCHUMI BARUA  
 Description of Document : Article 4 Affidavit  
 Property Description : AFFIDAVIT  
 Consideration Price (Rs.) : 0  
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 First Party : MAUCHUMI BARUA  
 Second Party : NA  
 Stamp Duty Paid By : MAUCHUMI BARUA  
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13 FEB 2025

LINA BARUA  
 NOTARY GOVT. OF ASSAM  
 Kamrup (Metro) Guwahati  
 Regd. No. - KAM-37



0029868566

Mauchumi Barua

## Statutory Alert.

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO.

05/2025/EZ

IN THE MATTER OF:

ATANU BORTHAKUR

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

*Manchumi Barua*

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Filed by

*Ratan Kalita*

Advocate



13 FEB 2025

LINA BARUA  
NOTARY GOVT. OF ASSAM  
Kamrup (Metro) Guwahati  
Regd. No.- KAM-37

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IN THE MATTER OF:

ATANU BORTHAKUR

...APPLICANT

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UNION OF INDIA & ORS.

...RESPONDENTS

AFFIDAVIT ON BEHALF OF THE STATE ENVIRONMENT IMPACT  
ASSESSMENT AUTHORITY (SEIAA), ASSAM (Respondent no.5)

I, Mauchumi Barua, Daughter of Lt. Rohini Barua, aged about 55 years, presently holding the position of Member Secretary in the State Environment Impact Assessment Authority (SEIAA), Assam, having office at Bamunimaidam Guwahati-21, do here by solemnly affirm and state as

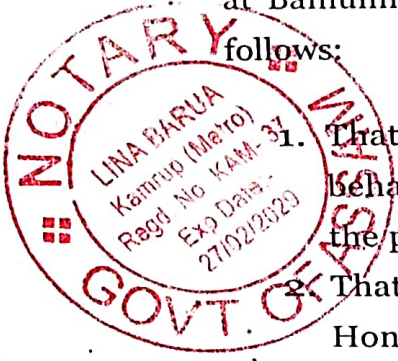
follows:

1. That I am duly authorized and competent to swear this affidavit on behalf of SEIAA, Assam, and am well conversant with the facts of the present matter.

2. That in compliance with the order dated 17.01.2025 passed by this Hon'ble Tribunal, I submit this affidavit to apprise the Tribunal of the status of the District Survey Report (DSR) for Udalguri District, Assam.

3. That as per the records of SEIAA, Assam, the DSR for Udalguri District is yet to be approved.

*Mauchumi Barua*



LINA BARUA  
NOTARY GOVT. OF ASSAM  
Kamrup (Metro)  
Regd. No. - KAM-37

13 FEB 2025

4. That the process for scrutiny of the Draft DSR of Udalguri District is presently going on.
5. That this affidavit is being filed to place on record the present Status of the DSR approval process before this Hon'ble Tribunal.
6. That the answering respondent repeats and reiterates that the answering respondent has the highest respect for this Hon'ble Tribunal and is ready and willing to abide by all directions and/or orders passed by this Hon'ble Court.
7. The answering respondent further reserve its right to file exhaustive affidavit and deal with the allegations made in the petition, paragraph wise if necessary and to make proper submissions at the time of hearing and file additional affidavit, if so advised.
8. The statements made in paragraphs 1 is true to my knowledge and the statements made in paragraph nos. 2 to 5 are true to my information derived from records which I verily believe to be true and the rest are my respectful submissions before this Hon'ble Court.

*Manchumi Barua*

DEPONENT

Identified by me

*Raja Kalita*  
345/2020

Advocate

*Lina Barua*  
NOTARY GOVT. OF ASSAM  
Kamrup (Metro) Guwahati  
Regd. No.- KAM-37



13 FEB 2025

VERIFICATION

I Mauchumi Barua, the above-named deponent, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge and belief. No part of it is false, and nothing material has been concealed therefrom.

Verified at Guwahati on this .....<sup>13<sup>th</sup></sup>.....day of February 2025.

*Mauchumi Barua*  
DEPONENT



*L*  
LINA BARUA  
NOTARY GOVT. OF ASSAM  
Kamrup (Metro) Guwahati  
Regd. No.- KAM-37

13 FEB 2025